NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2016 CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil V/s. Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Advocate for R.309 Vijay Baelgujar Bewocarte ter R. 304 Pussusbestann Hueldar R.-4 23 ANDAN Dayanand Shashi R-3 Hein 81 Grinih Hueldon 2. Vishal Slinde Advocate for R.No. 172 Donuja R.K Adv for Easinchulted by Petidioner. DiaRR MrG. Anisuth Pursettham 7

<u>Common Order</u> <u>CP No. 26/241/NCLT/MB/MAH/2016</u>

F -

The Petitioner Counsel is not present, the Respondent Counsel submits that Valuer was already directed to file Report but report has not yet come from him, therefore, he sought further time for the Valuer to file his report.

: 2 :

At request of the Respondent Counsel, the Valuer is hereby directed to file the Report within 15 days hereof.

List this matter for hearing on 27.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)